



**Government of Jammu and Kashmir**  
**General Administration Department**  
(PSGA) Civil Secretariat, J&K.

**Notification**  
**Srinagar, the 6<sup>th</sup> of August, 2022**

**S.O. 364.-** In exercise of powers conferred by section 17 of the Jammu and Kashmir Public Services Guarantee Act, 2011, the Government hereby directs that the following amendments shall be made in the Jammu and Kashmir Public Services Guarantee Rules, 2011 :-

After Rule 3, the following rule shall be inserted namely:-

**"3-A. Online Services.-** (1) Wherever any service notified under section 4 of the Act is being provided online or by electronic mode by any Department, the provisions of the Act and rule 3, 4, 8, 12, 13, 14, 15 and 16 shall *mutatis mutandis* apply to such service and non-providing of such service or rejection to provide such service by the Designated Officers within the specified time limit shall be automatically transmitted electronically to the Appellate Authority, Designated Officers as well as applicant and Appellate Authority shall accordingly, in an electronic mode, proceed and exercise its Appellate jurisdiction as per the provisions of the Act and these rules.

(2) The provisions of sub-rule (1) shall also be applicable to Second Appeals and revisions."

By order of the Lieutenant Governor.

Sd/-  
(Manoj Kumar Dwivedi) IAS,  
**Principal Secretary to the Government.**

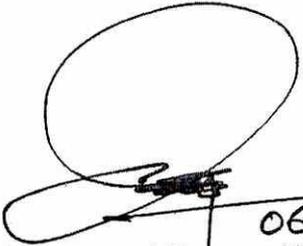
No. GAD-PSGA/2/2022-09-GAD

Dated: 06.08.2022

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.

7. Chief Electoral Officer, J&K.
8. Director General, J&K IMPA&RD.
9. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, GoI.
10. Divisional Commissioner, Kashmir/Jammu.
11. All Heads of the Department/ Managing Directors.
12. All Deputy Commissioners.
13. Chairperson, J&K Special Tribunal.
14. Director Information, J&K.
15. Director, Archives, Archaeology and Museums, J&K.
16. Secretary, J&K Public Service Commission/BoPEE.
17. Director Estates, Jammu/Kashmir.
18. Secretary, J&K Services Selection Board/ All Advisory Boards.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to the Government, GAD.
23. I/c Website, GAD.
24. Government Order/Stock file.

  
06.08.2022  
(Dr. Mohammad Usman Khan) JKAS,  
**Deputy Secretary to the Government.**